

In the High Court of Judicature, Bombay.

Tuesday, the 6th day of September 1864

SPECIAL APPEAL No. 444 of 1864

Pagho Ramchandra
of the Ahmednagar
District - (Original Plaintiff)

Appellant,

versus

Bulwant Pughosmath
and Yeshwant Balu-
aji of the Ahmednagar
District - (Original Defendants)

Respondents,

Rs. 102-0-0

The claim in the Original Suit was to recover his (Plaintiff's) share of the profits of a partnership in a trade in cloth with interest thereon.

In Appeal No. 215 of 1863 the Acting District Judge of the District of Ahmednagar at Ahmednagar reversed the Decree of the Muzoffar Ameen, who had decreed in favor of Plaintiff exclusive of interest & threw out the claim with costs.

A Special Appeal was preferred in the High Court on the grounds that (1) substantial errors in law in the investigation of the case have been made which have produced errors in the

the decision of the Case on its merits,
in that the sitting Assistant Judge
was in error in holding that there
is no legal evidence to prove the
contract whereas there is evidence
in the Case to that effect, that (2)
the sitting Assistant Judge was in
error in requiring the appellants to
prove the Contract by written evidence;
and that (3) the sitting Assistant
Judge was in error in reversing the
Mansiff's decree without receiving
the appellants' evidence which was
rejected by him.

The Court confirm the decree
of the sitting judge with costs on
the appellants.

Joseph Arnold
Attorney

W. W. Warden

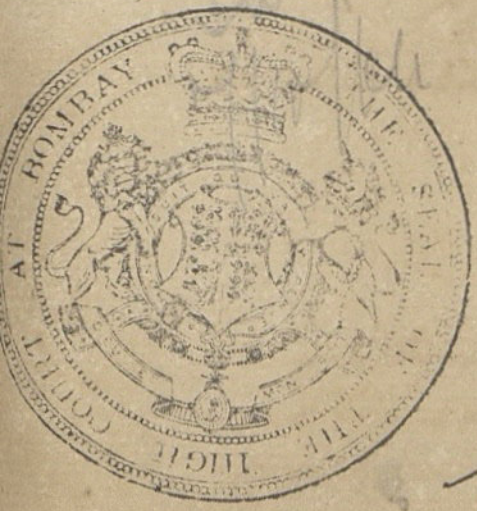
MEMORANDUM OF COSTS incurred in Special Appeal No. 444
of 186 4 against the decision of the Acting ^{of the} Judges of the
District of Ahmednagar and disposed of on the 6th Sep. 1864
by *Confirming the same with costs.*

BY THE APPELLANT—

<i>In the District.</i>			
In the Moonjeff's Court.....	31	10	✓
In the Acting ^{of the} Judges Court. (incl. _{magr. fee})	3	9	✓
<i>In this Court.</i>			
Stamp for Memorandum of Special Appeal	8	"	✓
Stamps for copies of Decree and Judgment	4	"	✓
Stamp for Vukeelutnama	2	"	✓
Batta for Process and Postage	2	1	✓
Sectioner's Fee	1	11	✓
Vukeel's Fee	3	1	✓
		20	13
		9	✓
	Rupees....	56	" 9 ✓

BY THE RESPONDENT

<i>In the District.</i>			
In the Moonjeff's Court	9	3	✓
In the Acting ^{of the} Judges Court.....	13	12	✓
<i>In this Court.</i>			
Stamp for Vukeelutnama	2	"	✓
Vukeel's Fee	3	1	✓
		5	1
	Rupees....	28	" ✓



G. S. Sumner
for Acting Registrar.

G. S. Sumner
for Sealer

The 6th day of September 1864